

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF **BUTTON INDUSTRIES PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	BUTTON INDUSTRIES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	30/07/2019
3.	Authority under which corporate debtor is incorporated / registered	ROC Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15100GJ2019PTC109331
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Address: Office number D-1201 Titanium Business Park, Nr. Makarba Railway crossing, Jivraj Park, Ahmedabad, Ahmadabad City, Gujarat, India, 380051. Business Address: 507, Titanium One, Near Pakwan Cross Road, Mr Shabri Water Works, SG Highway, Bodakdev, Ahmedabad - 380054
6.	Insolvency commencement date in respect of corporate debtor	30/04/2025
7.	Estimated date of closure of insolvency resolution process	27/10/2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Gautam Deswal IBBI/IPA-001/IP-P-02111/2020-2021/13395
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: A-401, India Textile Market, Ring Road, Opp. Rathi Palace, Surat, Gujarat 395002 E-mail ID: deswal01@hotmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Registered Address: A-401, India Textile Market, Ring Road, Opp. Rathi Palace, Surat, Gujarat 395002 E-mail ID: buttonindustries.cirp@gmail.com
11.	Last date for submission of claims	14/05/2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N/A
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads

Notice is hereby given that the National Company Law Tribunal, Ahmedabad bench has ordered the commencement of a corporate insolvency resolution process of **BUTTON INDUSTRIES PRIVATE LIMITED** on **30/04/2025**.

The creditors of **BUTTON INDUSTRIES PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 14/05/2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA. N.A

Submission of false or misleading proofs of claim shall attract penalties.

Date ; 02/05/2025
Place : Ahmedabad

Mr. Gautam Deswal
Interim Resolution Professional in the matter of
BUTTON INDUSTRIES PRIVATE LIMITED
Reg No. IBBI/IPA-001/IP-P-02111/20202021/13395
AFA Valid Till 31/12/2025